

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 277 OF 2018 &**  
**IA NO. 1199 OF 2018**

**Dated: 1<sup>st</sup> February, 2019**

**In the matter of:**

**Maharashtra State Electricity Distribution Company Limited**  
**Versus**  
**Maharashtra Electricity Regulatory Commission Anr.**

**.... Appellant(s)**

**.... Respondent(s)**

**ORDER**

The Bench could not assemble today.

As agreed by the both the parties, list the matter for hearing on  
**27.03.2019.**

Court Master/PS

vt